

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.112
CP(IB) 587 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shrimali Industries Pvt Ltd
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 28/06/2023

Coram:

Justice (Retd.) T.Krishnavalli, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawal, Adv.
For the Respondent : Mr. Devashish Trivedi, Adv.

ORDER

This is an application filed under Section 9 of IBC, 2016.

Pleadings are complete.

List the matter before the Regular Bench on 28.08.2023.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

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T.KRISHNAVALLI
MEMBER (JUDICIAL)